

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	CP 5/17	Hearing	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) KIRAN B.S.
9972569778

PETITIONERS



2) Gurish Hegde
9632323339

Respondent No. 8



3) Vijay B. h
9738108249

Respondent no 9



4) Rakesh. Bhatt
9036272199

Respondent No. 6



5) Nidhi Kejriwal
8880283777

Respondent No-1 & 2. Nidhi

P.T.O.

Counsel for petitioner is present. I.A. 30/2017 is listed today. Counsel for petitioner in the main petition requested time to file objections in I.A. No.30/2017. Counsel for R-1 and 2 is present. He requested time to file vakalat for R-3 and 5 and also for filing objections in the main petition. None appeared for R-7. Objections not filed. Time extended till 11.07.2017.



MEMBER (J)



MEMBER (T)